CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

CP No.266/2006 In OA No.1153/2004

New Delhi this the 11th day of May, 2007

Hon'ble Mr. L.K.Joshi, Vice Chairman (A) Hon'ble Mr. Mukesh Kumar Gupta, Member (J)

Ashok Kumar,
Working as Account Asstt.
Presently posted in Northern Railway
Head Quarter, Baroda house, New Delhi
R/o B-9/139, Sector 4, Rohini, New Delhi.

-Applicant

(By Advocate: Shri Yogesh Sharma)

Versus

- Sh. Gurdeep Singh,
 F & CAO/T&S
 Northern Railway Baroda House,
 New Delhi.
- Sh. Sanjit Kanwar
 Dy. C.Accounts Officer/Traffic,
 Traffic Accounts Office,
 Northern Railway, State Entry Road,
 New Delhi.

-Respondents

(By Advocate: Shri V.S.R.Krishna)

ORDER

Hon'ble Mr. Mukesh Kumar Gupta, Member (J)

passed by this Tribunal in OA 1153/2004 before the Hon'ble High Court, the Hon'ble Court has stayed operation of the order. In the circumstances, we dispose of present Contempt Proceeding with liberty to revive the same, if necessary, after disposal of the Writ Petition. Notices are discharged.

(Mukesh Kumar Gupta) Member (J)

(L.K. Joshi) Vice-Chairman (A)

L' Ljosh

/kdr/